

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.203

IA-1208/2023

In

IB-138(ND)/2020

IN THE MATTER OF:

M/s Narmada Cereals Pvt Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 10 of IBC, 2016

Order delivered on 09.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Saurabh Kalia, Mr. Iswar Mohapatra, Advs

For the Respondent

: Mr. Abhishek Chaudhary, Mr. Aalok Kumar, Advs.

ORDER

IA-1208/2023:-

Heard Mr. Saurabh Kalia, Learned Counsel appearing for the Applicant as well as Mr. Abhishek Chaudhary, Learned Counsel appearing for the Respondent. The Respondent neither filed any reply nor any Vakalatnama in the present application. However, the Learned Counsel appearing for the Respondent has made the legal submissions.

Arguments concluded.

The parties are at liberty to file written submissions along with case laws, if any, within three days.

Order reserved.

-SD-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**